

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.07/2016
IN
CP NO. 21(ND)/2013
RT No. 05/2016**

M/s Ashutosh Finvest Pvt. Ltd. & Ors.

...Petitioners

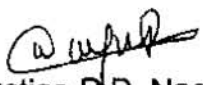
Versus.

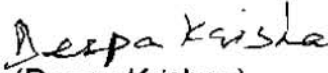
M/s Jagannath Alloys Ltd. & Ors.

...Respondents

Present: Dr. S P Sharma, Advocate for petitioners.
Mr. Rajansh Thukral for respondents No. 1 to 3.
Mr. Atul Nehra, Advocate for Mr. Taranjit Singh Chawla,
Respondent.

As per office report learned counsel for Mr. Taranjit Singh Chawla, respondent has filed reply to the application for restoration. Mr. Rajansh Thukral, Advocate appearing for respondents No. 1 to 3 does not oppose the application for restoration. Therefore, no reply is to be filed by him. The matter is adjourned to 16.02.2017 for arguments on the application.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 13, 2017
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